

Title : Statement by Minister regarding status of implementation of recommendations in fifth report of Standing Committee on Urban Development.

14.02 hrs.

STATEMENTS BY MINISTERS

(i) Status of implementation of recommendations contained in the Fifth Report of Standing Committee on Urban Development.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF URBAN DEVELOPMENT (SHRI GHULAM NABIAZAD): Sir, I beg to lay a statement regarding the status of implementation of recommendations contained in Fifth Report of Standing Committee on Urban Development on Demands for Grants (2004-05) pertaining to the Ministry of Urban Development.

* I beg to lay this statement in pursuance of the direction 73A of Hon'ble Speaker, Lok Sabha which reads under:-

"The Minister concerned shall make once in six months a statement in the House regarding the status of implementation of recommendations contained in the Reports of Departmentally Related Parliamentary Standing Committee of Lok Sabha with regard to his Ministry".

2. I would like to inform for the benefit of the Hon'ble Members that the 5th Report of the Standing Committee of the 14th Lok Sabha on Urban Development was presented to Lok Sabha on 22.05.2005. This Report of the Committee on Urban Development (2004-05) deals with the action taken by the Government on

*Laid on the Table and also placed in Library, See No. LT 2731/05.

the recommendations contained in their 2nd Report on Demand for Grants 2004-05 of Ministry of Urban Development which was presented to Lok Sabha (laid in Rajya Sabha) on 23rd August, 2004. Based on action taken notes on 2nd Report received from the Govt. in December, 2004 all the 42 recommendations have been categorized in four categories in the 5th Report of the Committee, as under:-

i. Recommendations accepted by

the Government 27

ii. Recommendations which the

Committee would not like to

pursue in view of the 4

Government replies

(iii) Recommendations in respect

Of which replies of the

Government have not been

Accepted by the Committee 3

(iv) Recommendations in respect

of which final replies of the

Government are still awaited. 8

3. Mr. Speaker, Sir, I would like to inform the Hon'ble Members that in respect of 27 recommendations which have been accepted by the Government; the Committee has sought further follow up actions in respect of Para Nos. 2.3 & 2.4, 2.19, 2.20, 2.44, 2.77 and 4.40 of 2nd Report assigned para Nos. 7, 10, 13, 16, 31 and 43, respectively in Chapter-I of 5th Report. In respect 6 out of 27 recommendations which the Committee wishes to pursue and wants to have current status, Ministry of Urban Development has furnished the same in the enclosed statement.

4. The Hon'ble Committee has not accepted the replies of the Ministry of Urban Development in respect of 3 recommendations viz. para Nos. 2.54, 2.79 and 2.84 of 2nd Report assigned para Nos. 19, 34 and 37, respectively in 5th Report. Current status in respect of these three paras is also given in the enclosed statement.

5. The Committee in their 5th Report has sought final replies in respect of 4 paras of their 2nd Report, viz. 2.55, 2.73, 2.76 and 2.88 (para Nos. 22, 25, 28 and 40 in the 5th Report). Current status in respect of these 4 paras is also given in the enclosed statement.

6. Action Taken Notes in respect of the recommendations of the Committee contained in its 5th Report are being sent separately to the Standing Committee. The enclosed Status Report is for kind persual of Hon'ble Members of this House.
